

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In partial modification to this office order Nos.22876-23045/F.1(3)/Gaz/2024, dated 06.04.2024, & No. 083-233/F.1(3)/Gaz/23, dated 02.01.2024, the following Committees are hereby re-constituted/re-designated with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	<b>Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.</b>	Sh. Vinay Kumar Khanna, Pr. District & Sessions Judge (North)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (North-West)	Member
		Sh. Deepak Garg, District Judge, Comm.Court, (Central)	Member
		Sh. Lal Singh District Judge, Comm.Court (South-East)	Member
		Sh. Manish Aggarwal Registrar, High Court of Delhi	Member
		Deputy Secretary (Legal/CC-II, DSSSB)	Member
		Deputy Secretary (Exam) DSSSB	Member
2	<b>Committee to look into matter of supply of uniform to the Employees.</b>	Ms. Neera Bharihoke District Judge-12 (Central)	Chairperson
		Ms. Charu Aggarwal, Judge, Family Court (West)	Member
		Ms. Harleen Singh, ASJ-01 (POCSO) (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 45292-45327/F.1(3)/Gaz/2024

Dated 06 AUG 2024

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. Ms. Anjani Mahajan, an Officer of DHJS, Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-Charge, Admin-I,II-III, Recruitment Cell, General Branch, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi